



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.8051/2020
(S.W.P. No.1490/2011)

Monday, this the 11th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Abdul Rashid Bhat, age 48 years
s/o Wali Mohammad Bhat
r/o Wadwan Budgam

..Applicant
(Mr. I Sofi, Advocate)

Versus

1. State of Jammu and Kashmir Through
Secretary to Govt.
Rural Development Department
Civil Secretariat, Srinagar
2. Commissioner/Secretary to Govt.
General Administrative Department
Civil Secretariat, Srinagar
3. Chief Secretary
State of Jammu & Kashmir
Civil Secretariat, Srinagar

..Respondents
(Mr. Rajesh Thapa, Deputy Advocate General)

OR D E R (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned counsel for applicant has sent a message that this T.A. has become infructuous on account of subsequent developments.



2. The T.A. is accordingly dismissed as infructuous.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

January 11, 2021

/sunil/dsn/sd/arun